

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO.3833  
TO BE ANSWERED ON 9/8/2017**

**Contempt Cases against Government**

3833. SHRI TATHAGATA SATPATHY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of contempt cases pending against the Government; and
- (b) whether the Government has any plan of action to decrease the number of such pending cases as soon as possible and if so, the steps taken in this regard?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE & ELECTRONICS AND  
INFORMATION TECHNOLOGY  
(SHRI P.P. CHAUDHARY)**

(a) & (b): Information is being collected and will be laid on the Table of House.